

**HON'BLE HIGH COURT OF UTTARAKHAND
AT NAINITAL**

NOTICE - 20

Sub: Posting of Cases before Hon'ble the Division Bench-I

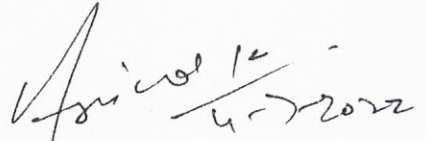
On the subject above, it is informed to all the members of the High Court Bar Association and all concerned that notice No. 882/ /UHC/Listing/2021 dated 20.02.2021 regarding specific day-wise posting of matters before Hon'ble Division Bench-I is hereby rescinded.

sd./-
Registrar General
04-07-2022

No.3033 /UHC/Listing/2022 dated 04.07.2022

Copy to following for information and needful-

1. P.P.S. to Hon'ble the Chief Justice for placing copy of this Notice before His Lordship.
2. Private Secretary to Hon'ble Member Judge of the Hon'ble Division Bench-I for placing a copy of the Notice before His Lordship.
3. Advocate General, Uttarakhand.
4. Chief Standing Counsel/Government Advocate, Uttarakhand.
5. Assistant Solicitor General for Government of India at Nainital.
6. Additional Chief Standing Counsel for State of Uttar Pradesh at Nainital.
7. President/Secretary, High Court Bar Association, Nainital with request to inform all the members of the Bar.
8. All the concerned Registrars/JRs/DRs/ARs of the High Court.
9. Head Bench Secretary for information and with request to circulate this Notice amongst all the concerned staff of the Court.
10. Bench Secretary to the Hon'ble Court concerned for information and with request to circulate this Notice amongst all the concerned staff of the Court.
11. All the Judicial Sections of the High Court.
12. Officer I/c, NIC, High Court of Uttarakhand, Nainital with request to publish this Notice in official website of the High Court.
13. Guard file/Notice Board.


Registrar (Judicial)